

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-505
IB-673/ND/2022
RA/198/2023

IN THE MATTER OF:

M/s. Ashtech (India) Pvt. Ltd.

.....Applicant

Vs.

M/s. TRN Energy Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 25.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Parijat, Mr. Monish Surendran, Advs. in
RA/198/2023

For the Respondent : Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Ankit
Sharma, Mr. Varun Pandit, Mr. Yash Dhawan, Advs.

ORDER

Due to paucity of time, the matter is listed on **26.07.2024.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)